

of the Central Machine Tool Institute, Bangalore, for the year 1985-86 *

[Placed in Library See No LT-4288/87].

Statement showing reasons for not laying the Annual Report and Audited Accounts of Bengal Chemicals and Pharmaceuticals Ltd., for 1985-86 in time.

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R.K. JAICHANDRA SINGH) I beg to lay on the Table a Statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Bengal Chemicals and Pharmaceuticals Limited for the Year 1985-86 within the stipulated period of nine months after the close of the Accounting Year. [Placed in Library See No. LT. 4289/87.]

Review on the working of and Annual Report of Telecommunications Consultants India Ltd. New Delhi for 1985-86 and Indian Telegraph (Second Amendment) Rules, 1987

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (i) of section 619A of the Companies Act, 1956—

(i) Review by the government on the working of the Telecommunications Consultants India Limited, New Delhi, for the year 1985-86.

(ii) Annual Report of the Telecommunications Consultants India Limited, New Delhi for the year 1985-86 along with Audited Accounts and

the comments of the Comptroller and Auditor General thereon.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. Lt - 4290/87.]

- (3) A copy of the Indian Telegraph (Second Amendment) Rules, 1987 (Hindi and English versions) Published in Notification No. G.S.R. 377 (E) under sub-section (5) of Section 7 of the Indian Telegraph Act, 1885

[Placed in Library. See No. LT - 4291/87]

12.15 hrs.

ESTIMATES COMMITTEE

[English]

Forty- Seventh Report

SHRIMATI CHANDRA TRIPATHI (Chandauli) : I beg to present the Forty-seventh Report (Hindi and English versions) of Estimates Committee on the Ministry of Finance (Department of Economic Affairs) - Reserve Bank of India — opening of new Branches of Banks in rural areas and Minutes of the sittings of the Committee relating thereto

PUBLIC ACCOUNTS COMMITTEE

[English]

Eighty-ninth, Ninety-fifth and Hundredth Reports

SHRI E AYYAPU REDDY (Kurnool) I beg to present the following Reports

(Hindi and English Versions) of the Public Accounts Committee:—

- (i) Eighty-ninth Report on "Tourist Special Train — the Palace on Wheels" ;
- (ii) Ninety-fifth report on "Disposal of immovable properties attached to wards tax recovery" ; and
- (iii) Hundredth Report on "Review on working of Calcutta Telephones"

12.16 hrs.

COMMITTEE ON THE WELFARE OF
SCHEDULED CASTES AND SCHEDULED TRIBES

[English]

Twenty-fourth Report

SHRI K.D. SULTANPURI (Simla) : I beg to present the Twenty-fourth Report (Hindi and English Versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Finance (Department of Economic Affairs - Banking Division) — Reservations for, and employment of, Scheduled Castes and Scheduled Tribes in UCO Bank and credit facilities provided by the Bank to Scheduled Castes and Scheduled Tribes

COMMITTEE ON PAPERS LAID ON
THE TABLE

[English]

Fifteenth Report and Minutes

SHRI SHANTI DHARIWAL (Kota) : I beg to present the Fifteenth report (Hindi and English Versions) of the Committee on Papers Laid on the Table.

I also beg to lay on the Table Minutes (Hindi and English versions) of the sittings of the Committee on Papers laid on the Table relating to their Fifteenth Report.

(Interruptions)*

MR SPEAKER: Not allowed.

(Interruptions)*

MR. SPEAKER: Will you sit down? I have not allowed you.

(Interruptions)*

MR. SPEAKER: I have not allowed anybody.

(Interruptions)*

MR. SPEAKER: The Prime Minister has gone to the Upper House.

(Interruptions)

[Translation]

MR. SPEAKER: What can I do? Whom should I listen to? Nobody is allowing me to listen. They are quarrelling among themselves

[English]

SHRI BASUDEB ACHARIA (Bankura) Will you allow a discussion on this?

MR SPEAKER: Mr Acharia, please listen to me. There is always the question of decorum. There is always a way out. There are always discussions and we always allow them.

[Translation]

Today you had asked for some classification from him

[English]

SHRI BASUDEB ACHARIA: He has not